

The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh  
**GAUHATI HIGH COURT**  
**ITANAGAR PERMANENT BENCH : NAHARLAGUN**

[ Published Under the authority of Hon'ble the Chief Justice, ]  
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**[ FOR WEDNESDAY, THE 15TH DAY OF SEPTEMBER, 2021 ]**

**[ ALL URGENT MATTERS MUST BE MENTIONED AT 10:30 A.M. BEFORE  
RESPECTIVE HON'BLE BENCHES.]**

**[ AT : 10:30 A.M.]**

**BEFORE :**  
**HON'BLE MR. JUSTICE SUMAN SHYAM**  
**HON'BLE MR. JUSTICE ROBIN PHUKAN**  
**COURT NO : 2**

**THE JUDGEMENT OF THE FOLLOWING CASE  
PERTAINING TO PRINCIPAL SEAT AT GUWAHATI WILL  
BE DELIVERED AT THE ITANAGAR BENCH SITTING  
SINGLY.**

**I-JUDGEMENT**

**1 .Cr.L.A (J) No. 104/2018**

**SHANKU ROY**

**MR. N M LAHIRI**

**PP, ASSAM**  
**MR. D F A AHMED.**  
**MR. J LASKAR.**

**- VERSUS-**

**STATE OF ASSAM AND ANR.**